

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH – COURT NO. 2

Service Tax Appeal No.393 of 2011

M/s. Evergreen Engineering Works
Post Office Road, Baikunth Nagar, Mango,
Jamshedpur-831 012

: Appellant

VERSUS

Commissioner of Central Excise & Service Tax,
143, New Baradwari, Sakchi, Jamshedpur.

: Respondent

APPEARANCE:

Mr. Arnab Chakraborty, Advocate for the Appellant

Mr. Debopriyo Sue for the Respondent

CORAM:

HON'BLE SHRI R.MURALIDHAR, MEMBER (JUDICIAL)

HON'BLE SHRI K. ANPAZHAKAN, MEMBER (TECHNICAL)

DATE OF HEARING: 13.09.2024

FINAL ORDER NO. 77011/2024
ORDER

The Ld. Counsel submits that both the partners of the appellant firm have expired. He submits copies of their Death Certificates.

2. As the confirmed demands abate in view of the expiry of the partners, we dismiss the Appeal as infructuous.

(R.MURALIDHAR)
MEMBER (JUDICIAL)

(K. ANPAZHAKAN)
MEMBER (TECHNICAL)